

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *213**

TO BE ANSWERED ON THE 02ND JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)

UPGRADATION OF INTERNAL SECURITY

***213. SHRI RAYAPATI SAMBASIVA RAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has approved Rs. 25,000 crore for upgradation of internal security and if so, the details thereof;

(b) the details of steps taken for modernization of Police Forces during the last three years;

(c) the details of efforts made to ensure better internal security, provide security to women and ensure modern weapons for police forces during the said period; and

(d) the funds utilised for purchasing helicopters, setting up e-prisons, providing state-of-the-art criminal tracking network and systems, etc. and upgrading overall internal security during the said period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. *213 FOR ANSWER ON
02.01.2018 REGARDING "UPGRADATION OF INTERNAL SECURITY".**

(a): Yes Madam. The Government of India has, on 27.09.2017, approved implementation of umbrella scheme of "Modernisation of Police Forces(MPF)" for three years' period from 2017-18 to 2019-20 with a total outlay of Rs. 25,061 crore which includes central budget outlay of Rs. 18,636 crore.

(b) & (c) The States have utilised funds granted under the earlier Scheme for modernisation of police forces for various activities such as acquisition of improved and advanced weaponry to maintain internal security, enhanced training facilities with latest training gadgets, improved communication network and computerization of police offices, improved housing facilities for police personnel, construction of modern police buildings, to increase their operational efficiency, investigation skills and improved service delivery. Ministry of Home Affairs is implementing the Crime and Criminal Tracking Network & Systems (CCTNS) project with the primary objective of interlinking all police stations for the purpose of sharing of crime and criminal data in an electronic eco-system by collecting data from all police stations in State Data Centers and ultimately aggregating all the data in a National Data Center. The scope of the CCTNS project has been further enhanced to integrate the data with other pillars of the criminal justice system namely - Prisons, Prosecution, Forensics and Finger Prints and accordingly a new system - "Interoperable Criminal Justice System (ICJS)" is being developed.

(d): Under the new umbrella scheme for “Modernisation of Police Forces” special provision has been made to enhance internal security, law and order, women security, availability of modern weapons, mobility of police forces, logistics support etc. Further, for upgrading internal security, the Government of India has taken various measures such as augmenting the strength of Central Armed Police Forces, establishment of NSG Hubs, tighter immigration control, effective border management through surveillance and patrolling, up-gradation of intelligence set-ups etc. The funds utilized by different states/UTs under Crime and Criminal Tracking Network & Systems (CCTNS) project is Rs. 1149.70 crore out of Rs. 1450.65 crore released till date. An amount of Rs.90,042 crores has been released to LWE affected States during the last three years and the current year. Similarly, the State of Jammu and Kashmir has been provided an amount of Rs.2458 crores. So far as North-Eastern States are concerned, an amount of Rs.1125 crores have been released for the same period. However, no expenditure has been made for purchase of helicopters and setting up of e-prisons during this period.
